



# The Calcutta Gazette

## Extraordinary

Published by Authority

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MONDAY, OCTOBER 2, 1939.

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### PART I

Orders and Notifications by the Governor of Bengal, the High Court,  
Government Treasury, etc.

#### GOVERNMENT OF BENGAL

##### HOME DEPARTMENT.

###### Political.

###### NOTIFICATION.

No. 5488P. — 2nd October 1939. — The following from the *Gazette of India, Extraordinary*, dated Saturday, the 23rd September 1939, is published for general information.

E. N. BLANDY,  
*Chief Secy. to the Govt. of Bengal.*

#### GOVERNMENT OF INDIA

##### DEFENCE CO-ORDINATION DEPARTMENT.

###### NOTIFICATION.

Simla, the 23rd September 1939.

No. 81-OR./39.—In pursuance of sub-rule (1) of rule 74 of the Defence of India Rules,

the Central Government is pleased to authorise the following persons to exercise the powers conferred by the said sub-rule, namely:—

1. Director of Civil Aviation in India.
2. Deputy Director of Civil Aviation in India.
3. Chief Aerodrome Officer.
4. Chief Inspector of Aircraft.
5. Officers in charge of Aerodromes.
6. Any Commissioned Officer of His Majesty's Air Forces in India.
7. District Magistrates.
8. District Superintendents or Superintendents of Police.

A. DEC. WILLIAMS,  
*Secy. to the Govt. of India.*